

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2618
ANSWERED ON 1ST DECEMBER, 2016

AMBULANCE WITH BASIC FACILITIES

2618. SHRI ASADUDDIN OWAISI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that most of the ambulances running on the roads particularly on NHs are without basic facilities for patients in their vehicle, if so, the reasons therefor;
- (b) whether keeping this in view the Ministry has set norms for all the new ambulances that will hit the roads from April 2018, if so, the details thereof; and
- (c) the steps taken or being taken by the Government to ensure that there are sufficient well equipped ambulances on the NHs/other roads to cater to the emergency situations?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI PON. RADHAKRISHNAN)

(a) and (b) The Ministry of Road Transport and Highways had constituted an expert committee in February 2012 to formulate 'National Ambulance Code' along with detailed specifications for various types of ambulances in the country. The Expert Committee submitted a draft National Ambulance Code for approval of the Ministry. The Ministry has notified G.S.R. 868(E) dated 08.09.2016 mandating specifications in accordance with AIS:125 (Part 1)-2014 for Road Ambulances of categories L and M manufactured on and after 1st April, 2018.

(c) The Ministry is implementing a National Highway Accident Relief Service Scheme under which ambulance and crane are provided to the State Governments to take the accidents victims to the nearest hospital and to evacuate the damaged vehicles from the road accidents site on the National Highways. National Highways Authority of India also provides ambulances at every toll plaza on the completed corridor of National Highways.
